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SL NO 153 DT 26

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BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONAL BENCH, KOLKATA  
MISCELLANEOUS APPLICATION NO. 27/2025/EZ  
IN  
ORIGINAL APPLICATION NO. 66/2021/EZ



TRIBUNAL ON ITS OWN MOTION  
RE: MONIKHAL CANALS

.....APPLICANT

VERSUS

STATE OF WEST BENGAL & ORS.

BEFORE THE NOTARY PUBLIC  
AT BIDHANNAGAR  
DIST. NORTH 24 PARGANAS

.....RESPONDENTS

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE ADDITIONAL CHIEF  
SECRETARY, ENVIRONMENT DEPARTMENT, WEST BENGAL IN PURSUANT TO THE  
ORDER OF THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH  
DATED 09.01.2026

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Filed by:

*S. Joyati Chakravarti*

Advocate

Calcutta High Court

11 MAY 2026

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BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONAL BENCH, KOLKATA  
MISCELLANEOUS APPLICATION NO. 27/2025/EZ  
IN  
ORIGINAL APPLICATION NO. 66/2021/EZ



TRIBUNAL ON ITS OWN MOTION  
RE: MONIKHAL CANALS

.....APPLICANT

VERSUS

STATE OF WEST BENGAL & ORS.

.....RESPONDENTS

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE ADDITIONAL  
CHIEF SECRETARY, ENVIRONMENT DEPARTMENT, WEST BENGAL IN  
PURSUANT TO THE ORDER OF THE HON'BLE NATIONAL GREEN  
TRIBUNAL, EASTERN ZONE BENCH DATED 09.01.2026

**Most Respectfully Sheweth**

I, Smt. Roshni Sen, D/o- Late Saibal Kanti Sen, aged about 59 years, by  
occupation service, having office at Prani Sampad Bhawan, 5<sup>th</sup> floor, LB-2, Sector-  
III, Saltlake, Kolkata -700106, do hereby solemnly affirm and declare as follows:-

11 MAY 2026

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1. That, I am holding the post of Additional Chief Secretary, Environment Department, Government of West Bengal and I have made myself well acquainted with the facts and circumstances of instant case and have gone through the documents and reports pertaining to the subject matter of the instant Miscellaneous Application. Hence, I am competent to affirm the instant affidavit before the Hon'ble Tribunal.
2. That, this affidavit is being affirmed in pursuant to the solemn Order passed by this Hon'ble Tribunal, Eastern Bench dated 09.01.2026 wherein there is direction upon the Additional Chief Secretary, Environment Department to file further compliance report with regard to the works undertaken to clean the Monikhali canal.
3. That the Department of Environment has requested all the Stakeholder Departments to provide updated status report for compliance of the Order of this Hon'ble Tribunal.
4. In view of the above, the Irrigation & Waterways Department has stated reported the department has already carried out dredging activities and is maintaining the canal through Annual Maintenance Contract.

The details of the works carried out are stated as follows:

- (a) Resuscitation of New Monikhali Khal from Ch 0.00 m to Ch. 6450.00 m along with slope and bank protection works for a length of 4000 m, located within Maheshtala Municipality under P.S: Maheshtala, Rabindranagar and Parnasree, District- South 24 Parganas.

11 MAY 2026

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Date of Commencement: 12.01.2022, Date of Completion as per work order: 08.10.2022, Actual Date of completion: 10.02.2023.

**Estimated cost: Rs 8,22,81,845.00/-**

Since completion of aforesaid work, regular inspections have been carried out from time to time to ascertain the designed carrying capacity of the canal/khal and from the survey report, it has been observed that there was a requirement of taking up of further de-siltation work from Ch. 4.315 Km to Ch. 6.450 Km for a length of 2.135 Km. Accordingly, a scheme was framed to dredge the identified portion of the Canal

(b) Re-sectioning of New Monikhali Khal from 4.315 Km (downstream of Sontoshpur Railway RCC Bridge) to 6.450 Km (upstream of Akra 6-Vented Sluice Gate) within Ward Nos. 7 and 8 of Maheshtala Municipality under P.S: Maheshtala, District- South 24 Parganas

**Estimated Cost : Rs. 1,66,00,112.00/-**

After getting approval from the competent authority, the work was taken up wherein the date of commencement and completion were 21.02.2025 and 15.02.2026 respectively. The work was completed successfully within scheduled time and completion date is 26.11.2025.

Continuous monitoring is being maintained to ensure unobstructed discharge, particularly during the monsoon season. Coordination is also being extended to the local authority whenever required to maintain the functional integrity of the canal system.

It is pertinent to mention that to keep the canal free from floating materials, water hyacinth etc. There is Annual Maintenance Contract for the entire length of canal which is valid up to 31.05.2026.

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At present, the canal is free from all kinds of floating materials and there is no water congestion along with the entire stretch of the Khal.

Copy of the report of the Irrigation & Waterways Department, Government of West Bengal is marked and annexed as Annexure R/1.

5. That the Kolkata Metropolitan Development Authority (KMDA) has reported action taken with regard to the pollution abatement of the Monikhal Canal including New Monikhal.

The Monikhal Canal including New Monikhal Canal are Intercepted and Diverted under the project titled "Pollution Abatement (Interception & Diversion with STP) works for River Ganga at Maheshtala Municipality in the State of West Bengal including 15 years of Operation and Maintenance under Hybrid Annuity based PPP Mode" under the Namami Gange Programme.

The Commercial Operation Date (COD) of the said project has been issued on 14.11.2025 and presently the Sewage Treatment Plant is running successfully under Operation and Maintenance (O&M).

Copy of the report of Kolkata Metropolitan Development Authority (KMDA) is marked and annexed as Annexure R/2.

6. That the Maheshtala Municipality has provided a detailed updated progress report on Solid Waste Management and Liquid Waste Management activities of Maheshtala Municipality.

(A) Solid Waste Management

- Total Area- 44.18SQK.M
- Number of Ward- 35 Nos

11 MAY 2026

- Total House Holds inclusive of other waste generator- 160037 Unit (Only household 124115 as per enumeration of 2022 through Nirmal Sathi)
- Number of Daily Market-80 Nos (Collection Daily)(Vegetable and others)
- Number of Fish Market-20Nos (Collection every day except Sunday)
- Number of Hotels-1500 Nos (Approx)
- Number of Marriage Hall-16 Nos (Collection on Programme Basis)
- Total volume of Solid Waste Generated- 210 M.T Production/Day
- Total Volume of Solid Waste Collected-184M.T
- Total volume of Legacy Waste- Previously 230000 M.T processed by the KMDA through agency and presently 104000 M.T legacy waste treatment under process through KMDA (engaged agency name Aakhankha Enterprise). The total cost involvement is Rs. 4.94 Crore. The target date of completion is 14.04.2026 till 01.04.2026. Through the agency 76601.00 M.T waste has been processed.
- Orientation programme of members of SHG, Market committees, Housing complexes have been initiated In all 35 numberwards and 20 number wards have started to collect segregated waste from House-Holds. Para-Baithaks are also conducted among the citizens specially woman for strengthening IEC activities. Sticking Kitchen stickers at all the establishment and providing knowledge on segregation of waste to Housewives/maid servants have been taken up.
- The construction of Interim CPU & MRF Zone has already been done and total planning for the entire system of SWM-PLANT will be initiated after completion of land development and others related activity.



11 MAY 2020

- At least 20502 sq. Mt low land area already developed at SWM-PLANT for betterment and next progress of SWM activity through construction of processing unit of Dry and Wet waste. Amounting of Rs. 77215435.00 has been spend from 15th F.C (Tied Fund)

- Manure Processing:-

Through vermin Composting (08 nos chambers)-150 Kg/Month, Sellable Rate-Rs.8/-Kg, Packet-1Kg,5 Kg and Bulk weight.

Through Bed Preparation-08 Nos.bed under processing (600sq.mt Zone Construct).

- Total Staff Strength-1490Nos.

A. Nirmal Bandhu-725

B. Drain Cleaning and Road Sweeping at ward level- 525

C. Large Road Cleaning- 36Nos

D. Ganga Ghat Cleaning- 08

E. Park Maintenance-28Nos

F. Driver-80, Helper-42

G. SWM-PLANT-38 Nos

H. Akra Pumping Station-08 Nos



- Uses of vehicles for Collection of MSW -Presently 725 Number of Tricycle Van 80 number vehicle (Garbage Tipper Trailor with compartment and Hydraulic nature) and 35 number of Hydraulic Garbage Tipper and one Big Excavator,03 number JCB are in field.
- Uses of Compactor -Presently 08 Number of movable and 05 Number station compactor is running.

11 MAY 2026



- Uses of BIN-LIFTER-12 Nos.
- Uses of sprinkler-02 Nos Sprinkler procured and those are running in field to reduce dust street dust before sweeping.
- Equipment and safety kit for Safai-Karmees-All necessary equipments and safety kit for Safai-Karmees has been procured in this year.
- Number of Burning Ghats- 02Nos.

Engaged Staff-maintenance through Agency.

- IEC Campaigns regular done by Nirmal Sathi (161Nos) for SWM/PWM, 210000 leaflet and gumming sticker distributed as IEC of SWM for each household.
- User charges collection-Rs.2020000.00/-average collection per month.
- Waste Bin Supply-10 litres waste bin in two colours supplied in all House-Holds of 35 number wards. 2200 number two colours Large Bin (100 lit/ 240 lit) also provided in commercial place, further procurement of same item (Large size Bin and 7000 Nos 40 litre bin) under Tendering process.
- Cleaning of Drain/ canal -Approx 169 K.M internal drainage system cleaned in periodically (at least once in a month) and KMDA clears sludge of 03 number of Non-irrigationcanal out of 47 and Irrigation and Waterways Department clears sludge of 01canal among 06 nos. canal.
- One time IEC have been displayed at 08nos Ganga Ghat attached Ghat and further interence also started for next phase.

11 MAY 2026

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- Road sweeping and drain cleaning -525 numbers staff are engaged for said work at all wards and it is done 06days in a week.
- Land Availability for fresh waste-17 Acre land is available in SWM-PLANT from which fresh waste processing agency can easily access their work.
- Quantity of waste collected and transported in segregated manner (10.5Ton)-  
Dry- 4.41Ton, Wet-6.09 Ton.
- Quantity of Dry processed -1.0 Ton, Quantity of Wet processed-4.8 Ton.

**(B) Liquid Waste Management:**

The final place of discharge of Liquid Waste is River Hooghly. The list of the places where liquid waste is discharged is listed below:

- (i) Choerma Hana Khal-Ward35
- (ii) Nangi Abadi Khal-Ward 27
- (iii) Mirpur Khal-Ward25
- (iv) Old Manikhali Khal-Ward 07
- (v) Manikhali iKhal-Ward 07
- (vi) Mithaitala Khal-Ward 07
- (vii) Bhangakhali Khal-Ward 07

• Name of STP –Sewage Treatment Plant:-35 MLD Capacity, under ward:-07 of Maheshtala Municipality

• Population Served- 4 Lakhs above

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- Year of Installation with commissioning - 05.06.2025
  - Work started from -2022
  - Processing Nature-35 MLD to be treated in sewage Treatment Planton Sequential Reactor (SBR)technology and discharged to River Hooghly via Old Manikhali Khal with pumping arrangement and sludge to be used as manure.
  - Running cost- Gross Capital investment is of Rs.49,00,00,000/-
  - Faecal sludge Treatment Plant (FSTP) -Presently an advisory has been issued by the Urban Development & Municipal Affairs Department, Government of West Bengal that Faecal sludge & septage of MaheshtalaMunicipality collected through cesspool will be transported to the Budge Budge STP for treatment.
  - Plastic Waste Management:-  
Banning of Plastic- Intensive IEC are done among the people regarding banning of below120 micron plastic and a Anti Plastic Squad team also comprised for raid and imposing fine purpose at manufacture/wholesale and retail unit. This team is also running at regular interval.  
Copy of the report of Maheshtala Municipality is marked and annexed as Annexure R/3.
7. That it is respectfully prayed before the Hon'ble Tribunal may be pleased to pass such further Order/Orders as is deemed fit for the ends of justice.

11 MAY 2026

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8. That the statements made in paragraph 1 is true to my knowledge and paragraphs 2 to 6, are based on information derived from the record and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Identified by me  
Di Gajpati Chakrabarti  
Advocate  
State of WB  
11/05/2026

Roshni Sen  
DEPONENT

VERIFICATION

I, Smt. Roshni Sen, Additional Chief Secretary, Environment Department, Government of West Bengal, do hereby solemnly affirm and declare that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this 11<sup>th</sup> day of May, 2026.

Prepared by me  
Di Gajpati Chakrabarti  
Advocate  
State of WB  
11/05/2026

Roshni Sen  
DEPONENT

GORA CHAND SARKAR  
NOTARY GOVT. OF INDIA  
Reg. No. 28703/2026  
Bhattacharya Court  
Mayapuri Bhawan, Sector 1  
Salt Lake City, Kolkata-700091 (W.B.)

11 MAY 2026

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Annexure R/1  
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Government of West Bengal  
Irrigation & Waterways Department  
Jalasampad Bhawan, 3rd Floor, Salt Lake, Kolkata- 700091.

No. 1027 -IE /IW-15011(12)/1/2026 (E-1387429)

Date: 24/03/2026

From: Joint Secretary to the Government of West Bengal.

To: Director, IESWM  
Environment Department  
Prani Sampad Bhawan, 5th Floor, LB-2, Sector-III  
Salt Lake, Kolkata- 700106.



Sub: Submission of Action Taken Report in connection with MA No. 27/2025/EZ in OA No. 66/2021/EZ [Tribunal on its Own Motion (Re: Monikhal Canal)-Vs.- State of West Bengal & Ors.] in terms of Order dated 30/01/2026 of Hon'ble NGT.

Ref: Your No. 135/ENV-15017/19/2022 dated 30/01/2026 & Email Dated 30/01/2026.

Sir,

With reference to the subject captioned above and letter under reference, I am directed to inform that the Irrigation & Waterways Department has already carried out some dredging activities and is maintaining the canal through Annual Maintenance Contract.

2. The details of the works carried out and being carried out by Irrigation & Waterways Department are as stated below.

**3. Name of Work:**

**Resuscitation of New Monikhal Khal from Ch 0.00 m to Ch. 6450.00 m along with slope and bank protection works for a length of 4000 m, located within Maheshtala Municipality under P.S. Maheshtala, Rabindranagar & Parnasree, District- South 24 Parganas.**

Date of Commencement: 12.01.2022, Date of Completion as per work order: 08.10. 2022, Actual Date of Completion: 10.02.2023.

**Estimated Cost: Rs.8,22,81,845.00/-**

4. Since completion of aforesaid work, regular inspections have been carried out from time to time to ascertain the designed carrying capacity of the canal/khal and from the survey report, it has been observed that there was a requirement of taking up of further de-siltation work from Ch. 4.315 km to Ch. 6.450 km for a length of 2.135 km. Accordingly, a scheme was framed to dredge the identified portion of the Canal and its status is as stated hereunder.

**5. Name of Work:**

**Re-sectioning of of New Monikhal Khal from 4.315 km (downstream of Sontoshpur Railway RCC Bridge) to 6.450 km ( upstream of Akra 6-Vented Sluice Gate) within Ward Nos. 7 & 8 of Maheshtala Municipality under P.S. Maheshtala, District- South 24 Parganas.**

11 MAY 2026

**Estimated Cost: Rs.1,66,00,112.00/-**

After getting approval from the competent authority, the said work was taken up wherein date of commencement and completion were 21.02.2025 & 15.02.2026 respectively. The stated work was completed successfully within scheduled time and completion date is 26.11.2025.

6. Continuous monitoring is being maintained to ensure unobstructed discharge, particularly during the monsoon season. Coordination is also being extended to the local authority whenever required to maintain the functional integrity of the canal system.

7. It is pertinent to mention here that to keep the canal free from floating materials, water hyacinth etc. there is an AMC (Annual Maintenance Contract) for the entire length of canal which is valid up to 31.05.2026.

8. At present, the canal is free from all kinds of floating materials and there is no water congestion along the entire stretch of the Khal.

In support of the above, recent **photographs** of the canal/khal are enclosed.

This is for your kind information and necessary action, if any.

**Encls:- as stated.**

*BM*  
**Joint Secretary to the Government of West Bengal**

**No. 1027/1/(3)-IE/IW-15011(12)/1/2026 (E-1387429)**

**Date: 24/03/2026**

Copy with copy of enclosure forwarded for information to:-

1. The Additional Chief Secretary, Environment Department, Prani Sampad Bhawan, 5<sup>th</sup> Floor, LB-2, Sector-III, Salt Lake, Kolkata- 700106.
2. Pr. P.S. to the Additional Chief Secretary, I & W Deptt., Govt. of W.B, Jalsampad Bhawan, 1<sup>st</sup> Floor, Salt Lake City, Kolkata 700091.
3. Sr. P.A. to the Secretary, I & W Deptt., Govt. Of W.B, Jalsampad Bhawan, 1<sup>st</sup> Floor, Salt Lake City, Kolkata 700091.

**Encls:- as stated.**

*BH*  
**Joint Secretary to the Government of West Bengal**

**No. 1027/2/(3)-IE/IW-15011(12)/1/2026 (E-1387429)**

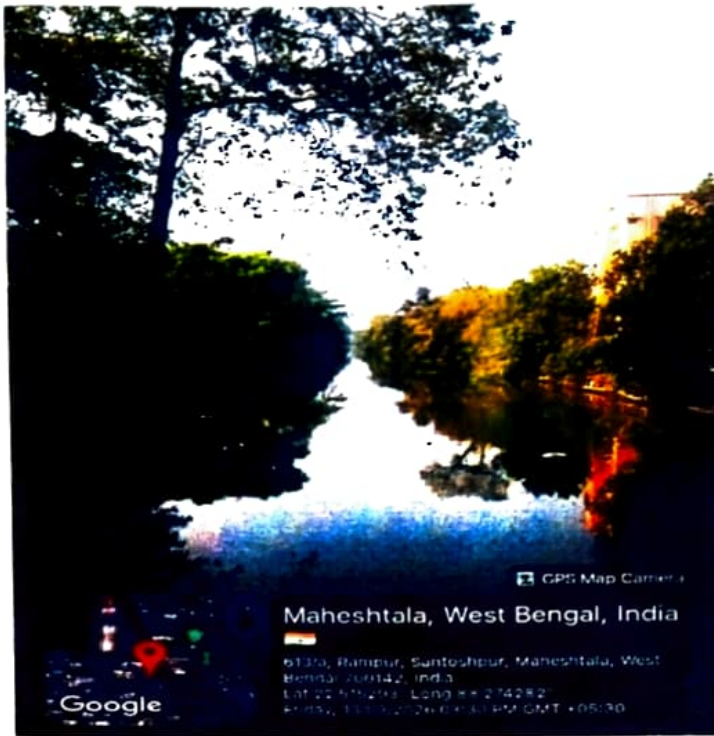
**Date: 24/03/2026**

1. The Chief Engineer (South), I & W Dte., GoWB, Jalsampad Bhawan, 4<sup>th</sup> Floor, Salt Lake, Kolkata- 700091.
2. The Superintendent Engineer, Greater Calcutta Drainage Circle, I & W Dte., GoWB, Jalsampad Bhawan, 2<sup>nd</sup> Floor, Salt Lake, Kolkata- 700091.
3. The Executive Engineer, Suburban Drainage Division, I & W Dte., GoWB, Jalsampad Bhawan, 7<sup>th</sup> Floor, Salt Lake, Kolkata- 700091. This has reference to his memo No. 277/NA-1 dated 25.02.2026.

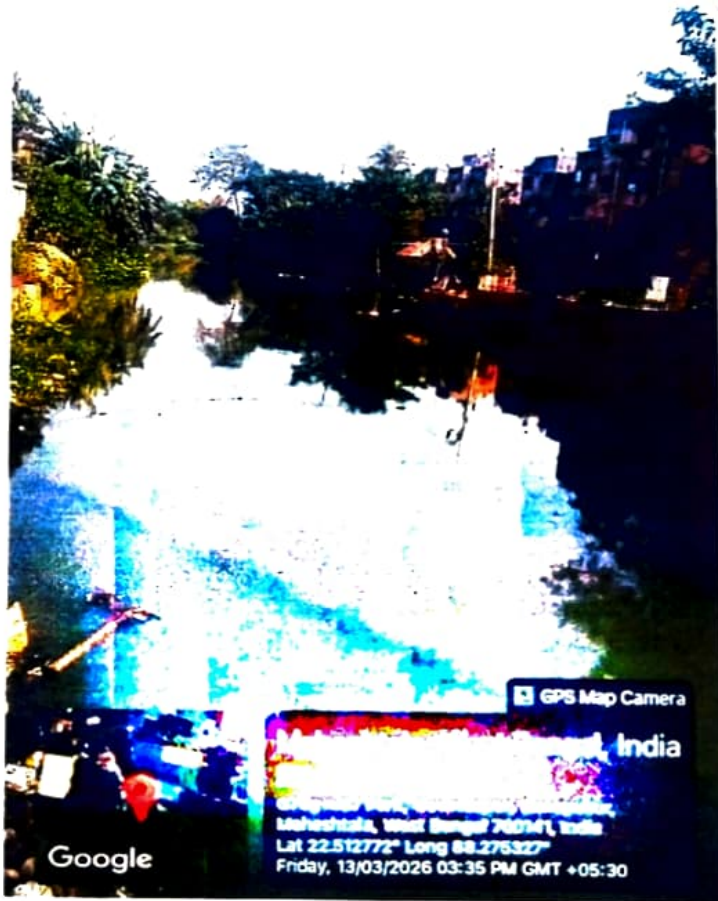
*BH*  
**Joint Secretary to the Government of West Bengal**

11 MAY 2026

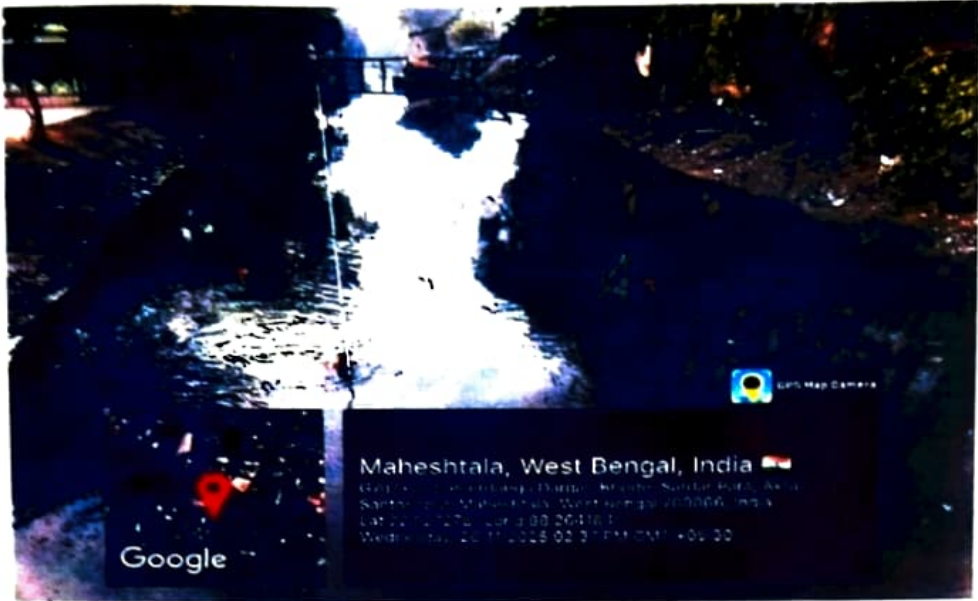
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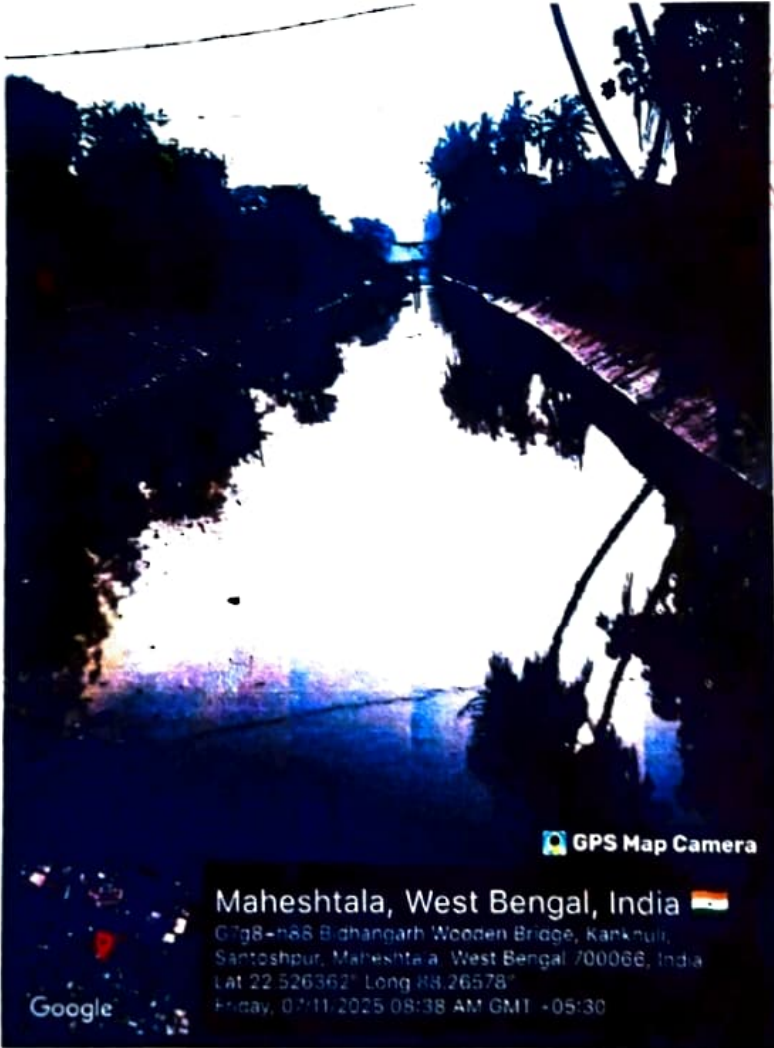
CH 3240.00 M OF NEW MONIKHALI KHAL



11 MAY 2026



CH 5150.00 M OF NEW MONIKHALI KHAL



CH 4650.00 M OF NEW MONIKHALI KHAL

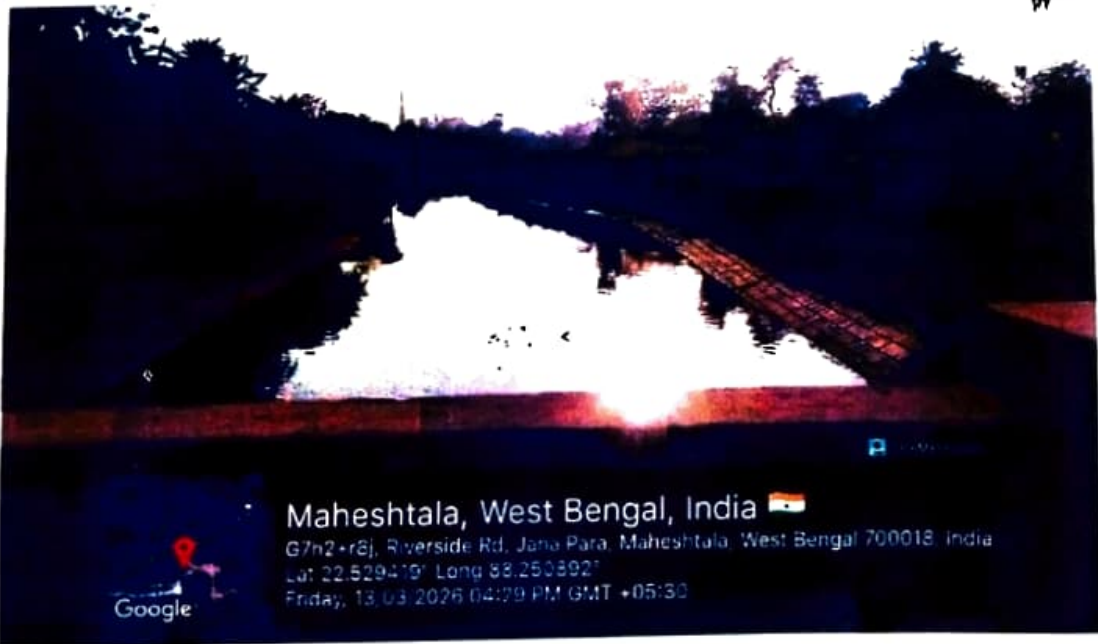


11 MAY 2020

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CH. 5810.00 M OF NEW MONIKHALI KHAL D/S OF SATGHARA RCC BRIDGE



CH. 6480.00 M OF NEW MONIKHALI KHAL D/S OF AKRA 6-VENT SLUICE

11 MAY 2026



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**Sub: Action taken report in the connection with M.A. No. 27/2025/EZ & with O.A. No. 66/2021/EZ (Tribunal on its Own Motion in Re: Monikhal Canal vs. State of West Bengal & Ors.)**  
**(New monikhal canal)**

**Ref: No. 135/ENV-15017/19/2022 dated 30.01.2026**

In pursuance of the Hon'ble NGT's directives to compliance report of present status regarding pollution abatement of the Monikhal Canal including New Monikhal Canal, the following action have been taken :

The Monikhal Canal including New Monikhal Canal are intercepted and Diverted under the project titled "Pollution Abatement (Interception & Diversion with STP) Works for River Ganga at Maheshtala Municipality in the State of West Bengal including 15 years of Operation and Maintenance under Hybrid Annuity Based PPP Mode" under the Namami Gange Programme".

And the Commercial Operation Date (COD) of the said project has been issued on 14.11.2025 and presently the STP is running successfully under O&M.

*Bhan*  
08/05/2026  
Executive Engineer  
Div-V / GAP-VI  
GAP, W & S Sector, KMDA

*(RITJL)*  
08/05/26  
Superintending Engineer (South)  
Water & Sanitation (GAP) Sector  
K.M.D.A

*[Signature]* 8/5/26  
Chief Engineer  
Water & Sanitation Sector,  
GAP Wing, KMDA



11 MAY 2026



# Maheshtala Municipality

P.O.- Maheshtala, Dist.- South 24 Parganas, Pin-700 141

Phone : 2490 2280, 2490 1651, 2490 3389

Fax : 2490 9296, e-Mail: maheshtalamunicipality@gmail.com

Memo No: 4197/INR/MM/5

Date: 8/5/22

To,  
The Chief Environment Officer  
Environment Department

Sub:- OA No. 66/2021/EZ (Hon'ble NGT own motion vs. State of West Bengal & others) (Ref :- Manikhal Canal)

Ref :- 135/ENV-15017/19/2022, dt - 30.01.2026



Sir,

In terms of the subject and reference above, a detailed update progress report on Solid Waste Management and Liquid Waste management activities of Maheshtala Municipality is furnished below for favour of your kind perusal and necessary action.

**Progress Report of Scientific Solid Waste Management Liquid Waste Management and Plastic Waste Management:- (Executive Summary)**

**(A) Solid Waste Management**

1. Total Area - 44.18 SQ K.M
2. Number of Ward - 35 Nos
3. Total House Holds inclusive of other waste generator - 160037 Unit (Only house hold 124115 as per enumeration of 2022 through Nirmal Sathi)
4. Number of Daily Market - 80 Nos (Collection Daily) (Vegetable and others)
5. Number of Fish Market - 20 Nos (Collection every day except Sunday)
6. Number of Hotels - 1500 Nos (Approx)
7. Number of Marriage Hall - 16 Nos (Collection on Programme Basis)
8. Total volume of Solid Waste Generated - 210 M.T Production/Day
9. Total Volume of Solid Waste Collected - 184 M.T
10. Total volume of Legacy Waste - Previously 230000 M.T processed by the KMDA through agency and presently 104000 M.T legacy waste treatment

under process through KMDA (Engaged agency name Aakhankha Enterprise). Total cost involvement - Rs. 4.94 Crore

Target Date of Completion - 14.04.2026 till 01.04.2026, 76601.00 M.T waste processed through the agency.

**11. Segregation Status (Ward Wise)**

17 Nos Ward - Above 80%

04 Nos Ward - Above 60%

14 Nos Ward - Below 60%

11 MAY 2023



# Maheshtala Municipality

P.O.- Maheshtala, Dist.- South 24 Parganas, Pin-700 141

Phone : 2490 2280, 2490 1651, 2490 3389

Fax : 2490 9296, e-Mail: maheshtalamunicipality@gmail.com

Memo No: .....

Date:.....

12. Orientation programme of members of SHG, Market committees, Housing complexes have been initiated in all 35 nos wards and 20 nos wards have started to collect segregated waste from House-Holds. Para-Baithaks are also conducted among the citizens specially woman for strengthening IEC activities. Sticking Kitchen stickers at all the establishment and providing knowledge on segregation of waste to Housewives/maid servants have been taken up.

13. Construction of Interim CPU & MRF Zone – Already done and total planning for the entire system of SWM-PLANT will be initiated after completion of land development and others related activity.

14. SWM-PLANT Development :- At least 20502 sq. mt low land area already developed at SWM-PLANT for betterment and next progress of SWM activity through construction of processing unit of Dry and Wet waste. Amounting of Rs. 77215435.00 has been spend from 15th F.C (Tied Fund)

15. Manure Processing :-

Through vermi Composting (08nos chambers) – 150 Kg/ Month, Sellable Rate – Rs. 8/- Kg. Packet – 1 Kg, 5 Kg and Bulk weight.

Through Bed Preparation – 08 Nos bed under processing (600 sq. mt Zone Construct).

16. Total Staff Strength – 1490 Nos

A. NirmalBandhu – 725

B. Drain Cleaning and Road Sweeping at ward level – 525

C. Large Road Cleaning – 36 Nos

D. Ganga Ghat Cleaning – 08

E. Park Maintenance – 28 Nos

F. Driver – 80, Helper – 42

G. SWM-PLANT – 38 Nos

H. Akra Pumping Station – 08 Nos

17. Uses of vehicles for Collection of MSW – Presently 725 Nos Tricycle Van 80 nos vehicles (Garbage Tipper Trailor with compartment and Hydraulic nature) and 35 nos Hydraulic Garbage Tipper and one Big Excavator, 03 nos JCB are in field.

18. Uses of Compactor – Presently 08 Nos Movable and 05 Nos station compactor is running.

19. Uses of BIN-LIFTER – 12 Nos.



11 MAY 2020



# Maheshtala Municipality

P.O.- Maheshtala, Dist.- South 24 Parganas, Pin-700 141

Phone : 2490 2280, 2490 1651, 2490 3389

Fax : 2490 9296, e-Mail: maheshtalamunicipality@gmail.com

Date:.....

Memo No:.....

20. Uses of Sprinkler – 02 Nos Sprinkler procured and those are running in field to reduce street dust before sweeping.

21. Equipment and safety kit for Safai-Karmees – All necessary equipments and safety kit for Safai-Karmees has been procured in this year.

22. No of Burning Ghats – 02 Nos

Engaged Staff – maintenance through Agency.

23. IEC Activity – IEC Campaigns regular done by NirmalSathi (161 Nos) for SWM/PWM, 210000 leaflet and gumming sticker distributed as IEC of SWM for each house hold.

24. User charges collection – Rs. 2020000.00/- average collection per month.

25. Waste Bin Supply – 10 lit waste bin in two colours supplied in all House – Holds of 35 nos wards. 2200 nos two colours Large Bin (100lit/240lit) also provided in commercial place, further procurement of same item (Large size Bin and 7000 Nos 40 lit bin) under Tendering process.

26. Cleaning of Drain/ canal – Approx 169 K.M internal drainage system cleaned in periodically (at least once in a month) and KMDA clear sludge of 03 nos Non – irrigation canal out of 47 and irrigation and water ways department clear sludge 01 canal among 06 nos canal.

27. IEC for Ganga Ghat – One time IEC have been displayed at 08 nos Ganga Ghat attached Ghat and further intervence also started for next phase.

28. Road sweeping and drain cleaning – 525 nos staff are engaged for said work at all wards and it is done 06 days in a week.

29. Land Availability for fresh waste – 17 Acre land is available in SWM-PLANT from which fresh waste processing agency can easily access their work.

30. Quantity of waste collected and transported in segregated manner (10.5 Ton) – Dry – 4.41 Ton Wet – 6.09 Ton.

31. Quantity of Dry processed – 1.0 Ton, Quantity of Wet processed – 4.8 Ton.

## (B) Liquid Waste Management :-

Final place of discharge of Liquid Waste – River Hooghly

List of the places where Liquid waste discharge

i) Choerma Hana Khal – ward 35

ii) NangiAbadi Khal – ward 27

iii) Mirpur Khal – ward 25



11 MAY 2026



# Maheshtala Municipality

P.O.- Maheshtala, Dist.- South 24 Parganas, Pin-700 141

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Fax : 2490 9296, e-Mail: maheshtalamunicipality@gmail.com

Memo No: .....

Date: .....

iv) Old Manikhali Khal – ward 07

v) Manikhali Khal – ward 07

vi) Mithaitala Khal – ward 07

vii) Bhangakhali Khal – ward 07

3. Name of STP – Sewage Treatment Plant :- 35 MLD Capacity, under ward :- 07 of Maheshtala Municipality

Population Served – 4 Lakhs above

Year of Installation with commissioning – 05.06.2025

Work started from – 2022

Processing Nature – 35 MLD to be treated in sewage Treatment Plant on Sequential Reactor (SBR) technology and discharged to River Hooghly via Old Manikhali Khal with pumping arrangement and sludge to be used as manure.

Running cost – Gross Capital investment of Rs. 49,00,00,000 /-

Faecal sludge Treatment Plant (FSTP) – Presently an advisory has been issued by the UD&MA Department of Govt. of West Bengal that Faecal sludge & septage of Maheshtala Municipality collected through cesspool will be transported to the Budge Budge STP for treatment.

(C) Plastic Waste Management :-

Banning of Plastic – Intensive IEC done among the people regarding banning of below 120 micron plastic and a Anti Plastic Squad team also comprise for raid and imposing fine purpose at Manufacture/wholesale and retail unit. This team is also running at regular interval.



Executive Officer

Maheshtala Municipality

Executive Officer,  
Maheshtala Municipality

11 MAY 2026